

### **Procurement of Safety Boots by Coal India Limited**

1825. SHRI M. V. CHANDRASHEKARA MURTHY: Will the Minister of COAL be pleased to state:

(a) whether the coal mining workers of the Coal India Limited and its subsidiaries are agitating for the supply of good quality of safety boots to them; and

(b) if so, the facts thereof and the details of purchases made during the last three years, year-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NYAMAGOUDA): (a) and (b) There have been a few complaints that the safety canvas boots supplied to workers are not lasting the expected minimum period of six months. The companies always purchase the boots having D.G.M.S. approval and marking of Bureau of Indian Standard. In view of the complaints, the coal companies are now procuring the boots from only such manufacturers who give a guarantee of six months life.

Information regarding the quantity and the value of the purchases made during the years 1988-89 to 1990-91 is being collected and will be laid on the Table of the House.

### **Foreign Trips by ITDC Officials**

1826. SHRI V. SREENIVASA PRASAD: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the employees of the India Tourism Development Corporation have been going out on private foreign trips during the past two years or so;

(b) if so, whether these employees have been permitted to go on such visits by the Department, if so, the details thereof;

(c) if not, the action taken by the Government against those employees who had undertaken such visits at their own privately; and

(d) if so, the facts thereof and details of such persons with their positions in ITDC, rules pertaining to foreign trips and sources of funds?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) The employees of ITDC are not required to obtain permission of the Central Government for their private foreign visits.

(c) Does not arise.

(d) Does not arise.

### **Production, Requirement and Import of Petroleum Products**

1827. SHRI J. CHOKKA RAO:  
SHRI DEVENDRA PRASAD YADAV:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the quantum of petroleum and petroleum products produced and its requirement in the country, at present;

(b) the petroleum and petroleum products available at present;

(c) the quantity of crude oil and petroleum products being imported at present giving details separately from Gulf countries; and

(d) whether there is any proposal to reduce the use of petrol in non-essential sector and allot the same to the industries, railways and public transport etc?

**THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND):** (a) to (c) During 1990-91 about 33.02 million tonne (MMT) crude oil and 49.5 MMT products were produced in the country. Total consumption in 1990-91 was 54.77 MMT. For 1991-92 import of about 19.6 MMT crude oil and 9.6 MMT products has been approved at present.

(d) No, Sir.

### **Vayudoot Services**

1828. **SHRI INDRAJIT GUPTA:** Will the Minister of **CIVIL AVIATION AND TOURISM** be pleased to state:

(a) whether the Government have directed the Vayudoot to operate on all the existing routes to cater to the passengers needs;

(b) whether most of the pilots had left the services of Vayudoot and joined other airlines;

(c) whether the existing aircraft are economically viable; and

(d) if so, the details thereof?

**THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA):** (a) No, Sir.

(b) No, Sir.

(c) and (d) On the current fare structure and costs of Vayudoot, the operations of Vayudoot are not economically viable. The break-even load factor of the aircraft in its fleet is far above 100%. For example, the per hour revenue of a Dornier aircraft is estimated to be about Rs. 5500 while the per hour expenditure is estimated to be about Rs. 13,000.

[*Translation*]

### **Pilferage of Coal in Samastipur Division**

1829. **SHRI BHOGENDRA JHA:** Will the Minister of **RAILWAYS** be pleased to refer to the reply

given on May 8, 1990 to the Unstarred Question No. 7833 regarding theft of coal in Samastipur Division, and state:

(a) the steps being taken to prevent the pilferage of coal at Jayanagar, Kahjauli, Nirmali, Sakari and Darbhanga stations under Samastipur Division of North Eastern Railway and result thereof; and

(b) the measures being taken in this regard?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN):** (a) and (b) As a result of preventive measures taken by the North Eastern Railway, 6 cases of pilferage of coal valued at Rs. 2165 were detected during 1990-91 by RPF, in which 8 persons including 2 Railway employees were arrested at Darbhanga, Jayanagar and Nirmali Railway Stations.

The following measures are being taken to prevent thefts of coal at these stations:—

1. Intensive beat patrolling in the yards and other vulnerable sections.
2. Crime Intelligence staff is deployed to collect information about thieves and receivers of stolen coal and raids are organised to detect stolen coal.
3. Surprise checks are being conducted in vulnerable sections and bad spots to catch the criminals.
4. Dog Squads are also deployed for preventive and detective duties.
5. Close co-ordination between the RPF and GRP is maintained at various levels to deal with criminals and receivers of stolen coal.